

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 2824**  
TO BE ANSWERED ON 04.01.2018

**START-UP VILLAGE ENTREPRENEURSHIP PROGRAMME(SVEP)**

**2824. SHRI M. CHANDRAKASI:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the details of progress in the implementation of Start-up Village Entrepreneurship Programme (SVEP) under the National Rural Livelihoods Mission (NRLM) across the country, State-wise including Tamil Nadu;
- (b) the details of expenditure incurred on the implementation of the SVEP since launch of the scheme till now, State-wise; and
- (c) whether any review of SVEP has been undertaken and if so, the details and the outcome thereof?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT**  
**(SHRI RAM KRIPAL YADAV)**

(a): Startup Village Entrepreneurship Programme (SVEP) under Deendayal Antyodaya Yojana – National Rural Livelihoods Mission (DAY-NRLM) aims to create an enabling environment for entrepreneurship by creating an eco-system that provides business support services from identification of opportunities till the enterprises attain stability, developing business management skills of entrepreneurs, need based financing and leveraging different resources from other government programmes. SVEP project proposals have been approved for 102 blocks in 19 States till November, 2017. Of these, enterprise formation has started in 41 blocks and 9,765 enterprises have been formed. The state wise details are provided in **Annexure I**. The Annual Action Plan(AAP) for SVEP has been approved for Thiruporur block in Kancheepuram district and Ulundurpet block in Villupuram district of Tamil Nadu. The State government has to submit the Detailed Project Report (DPR) for these two blocks.

(b): A statement indicating funds released to the States is enclosed as **Annexure II**.

(c): There has been no review of SVEP programme conducted so far.

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**Annexure I referred in reply to part (a) of the Lok Sabha Unstarred Question No. 2824 for answer on 04.01.2018**

**Statement indicating State wise details of SVEP proposals approved**

<i>No</i>	<i>State</i>	<i>No. of Blocks Where Annual Action Plan(AAP) is approved</i>	<i>No. of Blocks Where Detailed Project Report(DPR) are approved</i>	<i>No of Blocks where enterprise formation started</i>	<i>No. of enterprises formed</i>
1	Andhra Pradesh	8	4	4	2,430
2	Bihar	12	6	6	785
3	Chhattisgarh	7	4	4	719
4	Gujarat	3	3	0	0
5	Haryana	2	2	2	433
6	Jammu & Kashmir	2	2	2	139
7	Jharkhand	12	6	6	287
8	Kerala	14	2	2	413
9	Madhya Pradesh	8	3	3	865
10	Maharashtra	2	2	2	1,416
11	Meghalaya	1	0	0	0
12	Nagaland	2	2	2	425
13	Odisha	8	2	2	184
14	Punjab	1	1	0	0
15	Rajasthan	2	2	2	468
16	Tamil Nadu	2	0	0	0
17	Telangana	8	2	0	0
18	Uttar Pradesh	6	2	2	471
19	West Bengal	2	2	2	730
		<b>102</b>	<b>47</b>	<b>41</b>	<b>9,765</b>

**Annexure II referred in reply to part (b) of the Lok Sabha Unstarred Question No. 2824 for answer on 04.01.2018**

**Details of funds sanctioned, central share and central share released to the State.**

<i>No</i>	<i>State</i>	<i>Sanctioned (Rs Lakhs)</i>	<i>Central share (Rs Lakhs)</i>	<i>Central Share released (Rs Lakhs)</i>
1	Andhra Pradesh	2,417.64	1,450.53	1,105.89
2	Bihar	3,496.10	2,097.64	1,600.23
3	Chhattisgarh	2,137.20	1,282.32	975.24
4	Gujarat	1,617.20	970.32	242.58
5	Haryana	1,006.97	604.18	151.04
6	Jammu & Kashmir	931.09	837.98	628.49
7	Jharkhand	2,957.77	1,774.66	1,358.00
8	Kerala	1,495.00	897.00	726.75
9	Madhya Pradesh	1,669.18	1,001.51	773.63
10	Maharashtra	1,045.00	627.00	470.25
11	Meghalaya	30.00	27.00	27.00
12	Nagaland	1,112.37	1,001.13	750.86
13	Odisha	1,206.31	723.79	569.84
14	Punjab	30.00	18.00	18.00
15	Rajasthan	1,071.29	642.80	321.39
16	Tamil Nadu	60.00	36.00	36.00
17	Telangana	1,074.12	644.51	483.39
18	Uttar Pradesh	1,240.89	744.53	576.40
19	West Bengal	943.14	565.88	424.41
		<b>25,541.27</b>	<b>15,946.78</b>	<b>11,239.39</b>

